

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI SITA RAM KESARI) :

(a) and (b) a new Chairman has been appointed in the DTC w.e.f. 6-5-1982. This has been done in public interest.

(c) The new Chairman has taken charge of all the files available in the Chairman's office.

(d) The Government will take appropriate action wherever necessary.

(e) The financial position of DTC is under constant review at various levels. Its accounts are subject to audit and corrective action taken wherever required.

(f) As Chief Executive of the organisation, the Chairman is required to take necessary remedial action whenever any irregularity or omission is brought to his notice or represented against.

Parcels booked for Lucknow by 120 Up on 27-5-1982

4246. SHRI B. V. DESAI : Will the Minister of RAILWAYS be pleased to state :

(a) whether it is a fact that some investigations are being made by RPF, New Delhi into the misappropriation of some parcels booked for Lucknow by 120 Up of 27th May, 1981 ;

(b) whether it is also a fact that the matter has been reported by the Chief Parcel Supervisor to the RPF and GRP;

(c) whether it is also a fact that there are reports to the effect that the staff not on duty was engaged to help in committing the crime by weighmen, clerks; and

(d) action taken thereon ?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIK-ARJUN) : (a) Yes.

(b) On 6-7-1982, the Station Superintendent, New Delhi Railway Station reported the alleged disappearance of three parcels on 27-5-1981 to the RPF and Delhi Railway Police.

(c) and (d) The matter is under enquiry.

जगत विद्या सनातन धर्म बालिका उच्चतर माध्यमिक विद्यालय

4247. श्री धर्मदास शास्त्री : क्या शिक्षा और संस्कृति मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि जगत विद्या सनातन धर्म बालिका उच्चतर माध्यमिक विद्यालय, लिक रोड, करोल बाग, नई दिल्ली की प्रबंध समिति ने इस विद्यालय की प्राइमरी शाखा को बंद करने का निर्णय किया है ;

(ख) क्या यह भी सच है कि इस शाखा में 700 लड़के-लड़कियां पढ़ रहे हैं और उनका भविष्य अन्धकारमय हो जाएगा ;

(ग) यदि हां तो इस शाखा को बंद न होने देने हेतु सरकार द्वारा क्या कार्यवाही की गई है ;

(घ) क्या सरकार का इस शाखा को अपने हाथ में लेने का विचार है ; और

(ङ) यदि हां तो कब तक और यदि नहीं, तो उसके क्या कारण हैं ?

शिक्षा और संस्कृति तथा समाज कल्याण मंत्रालयों में उपमंत्रि (श्री पी० के शृंगन) : (क) दिल्ली प्रशासन द्वारा भेजी गई सूचना के अनुसार, कम नामांकन होने के कारण प्रबंधकों को स्कूल की प्राथमिक कक्षाओं को 1982-83 से चरण-बद्ध तरीके से बंद करने की अनुमति दे दी गई थी।

(ख) जी, नहीं। वर्ष 1981-82 में केवल 116 छात्र दाखिल थे।

(ग) से (ङ) क्योंकि प्रबंधकों को पहली कक्षा में प्रवेश बंद करने की अनुमति दी गई थी अतः पहले से दाखिल छात्र इसी स्कूल में अल्पतः अध्ययन जारी रखेंगे। इसलिए प्रबंध के विरुद्ध कोई कार्यवाही करने तथा इस शाखा को अपने नियंत्रण में लेने का प्रश्न ही नहीं उठता।

Ceilings on expenditure on Telephone, etc. for aided Schools

4248. SHRI MAHMOOD HASSAN KHAN : Will the Minister of EDUCA-

TION AND CULTURE be pleased to state :

(a) what are the existing ceilings of annual recurring expenditure towards contingencies under various heads, such as, stationery, telephones, miscellaneous etc., approved by the Delhi Administration for aided schools in Delhi;

(b) when these ceilings were fixed last;

(c) whether it is proposed to raise these ceilings in view of the rising prices and now double the rate of annual subscription on telephones so that the schools are not compelled to divert the pupils' Fund by dubious ways to meet the contingent expenditure; and

(d) if so, how long will it take to issue the orders in this regard?

THE DEPUTY MINISTER IN THE MINISTRIES OF EDUCATION AND CULTURE AND SOCIAL WELFARE (SHRI P. K. THUNGON) : (a) According to information furnished by the Delhi Administration, the existing ceiling of annual recurring expenditure towards contingencies under various heads, as are applicable from 1982-83 are given in the statement laid on the Table of the House.

[Placed in Library See No. LT-4420/82]

(b) and (c) The ceiling was raised in July, 1982 keeping in view the rising prices.

(d) In view of reply to parts (b) and (c) above, the Question does not arise.

Relay fast by Kendriya Vidyalaya Teachers

4249. DR. SARADISH ROY :

SHRI SUDHIR KUMAR GIRI :

Will the Minister of EDUCATION AND CULTURE be pleased to state :

(a) whether it is a fact that Kendriya Vidyalaya Teachers launched a relay fast in March, 1982;

(b) if so, their main demands; and

(c) reaction of Government thereto?

THE DEPUTY MINISTER IN THE MINISTRIES OF EDUCATION AND CULTURE AND SOCIAL WELFARE (SHRI P. K. THUNGON) : (a) Yes, Sir.

(b) and (c) The main demands of the All India Kendriya Vidyalaya Teachers Association (AIKVTA) and the position in respect of each of them are given in the attached statement.

Statement

Sl. No.	Demand	Position thereof
1	2	3
1.	Recognition of AIKVTA.	It was decided that the Sangathan should frame its own rules for recognition of Associations. The Sangathan has now framed the requisite rules. The Association has not so far submitted an application for the grant of de-jure recognition. Their suggestions for modification of the recognition rules are however, being examined.
2.	Representation of AIKVTA on the Kendriya Vidyalaya Sangathan and its Board of Governors.	The demand was examined, but it was not found feasible to nominate a representative of the Association on the Kendriya Vidyalaya Sangathan/Board of Governors.